

(Mr. Chairman)

in case FIR No. 426, dated 26.8.1983, under section 188 IPC, Police Station Parliament Street, New Delhi and are being produced before area Judicial Magistrate."

MR. CHAIRMAN : We now take up Private Members Legislative Business.

SHRI BHOGENDRA JHA (Madhubani) : What about Half-an-Hour ?

MR. CHAIRMAN : As decided, we shall take that up thereafter.

18.21 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixty-fourth Report

SHRI K. PRADHANI (Nowrangpur) : I beg to move :

"That this House do agree with the Sixty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th August, 1983."

MR. CHAIRMAN : The question is :

"That this House do agree with the Sixty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th August, 1983."

The motion was adopted

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 315, etc.)

SHRI HARISH RAWAT (Almora) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI HARISH RAWAT : I introduce** the Bill.

18.22 hrs.

IMPORT AND EXPORT TRADE BILL*

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to move for leave to introduce a Bill to provide for the taking over the import and export trade by the Central Government or an agency set up for that purpose.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the taking over of the import and export trade by the Central Government or an agency set up for that purpose."

The motion was adopted

SHRI K. RAMAMURTHY : I introduce the Bill.

CONSTITUENT ASSEMBLY BILL*

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to move for leave to introduce a Bill to provide for convening of a Constituent Assembly of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for convening of a Constituent Assembly of India."

The motion was adopted

SHRI K. RAMAMURTHY : I introduce the Bill.

*Published in Gazette of India Extra ordinary Part II, Section 2 dated 26.8.1983.

**Introduced with the recommendation of the President.